

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 101/2007
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s. Sh. Vivek Verma V/s. M/s. Tristar Airconditioning Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Shamboo Nandy, Advocate for Respondents			<i>[Signature]</i> Surenio Bhagat
	Surenio Bhagat, proxy counsel for Applicant			

ORDER

This case was listed today in the morning and has been taken up ^{again} at 2 p.m. on request of the counsels. It is submitted by the Ld. Counsel for respondents that he has just received a copy of the order from the Hon'ble High Court of Bombay, dismissing their review petition. He, therefore, prays that order passed in the forenoon for adjournment of the matter sine die be recalled,

2. In view of the same, list this case for hearing on 11.08.2016 at 10 ³⁰ a.m.
3. Learned counsels for the parties are requested to file their written synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.

Sd/-
(Ina Malhotra)

Member Judicial

Sd/-
(R. Vardharajan)

Member Judicial